are areas along the border where India and China have differing perception of LAC. Due to both sides undertaking patrolling upto their respective perceptions of the LAC, transgressions do occur. There is a well-established system for exchange of information and projecting any differences through border personnel meetings or flag meetings between the military personnel from the two sides, wherein they are guided by provisions of various agreements between India and China.

In Jammu and Kashmir, along the Line of Control the Army has adopted a robust counter-infiltration strategy which has an appropriate mix of technology and human resources put together to check infiltration effectively. Innovative troops deployment, efficient use of surveillance and monitoring devices and fencing along the Line of Control have enhanced the ability to detect and intercept infiltration.

- (b) and (c) The Army has deployed adequate forces along the China and Pakistan borders and is well prepared to counter threats both in the conventional and subconventional domains.
- (d) There is no separately identified expenditure for purchase of defence equipment exclusively for combating Chinese and Pakistani aggression along the LoC. However, the allocations made and expenditure incurred during the last three years are as under:-

(₹ in crores)

Year	Allocation	Expenditure
2011-12	53292.30	56281.88
2012-13	57395.46	58758.86
2013-14	66406.41	66850.30

Rafale jet contract

1416. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of DEFENCE be pleased to state:

- (a) whether Government is planning to resume the Rafale Jet contract that was stalled on financial grounds;
 - (b) if so, the details thereof and the reasons therefor;
- (c) whether the proposed Rafale deal is good enough from the transfer of technology aspect as well; and
 - (d) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI ARUN JAITLEY): (a) and (b) The process

of negotiations with the L-1 vendor, M/s Dassault Aviation of France for procurement of Medium Multi Role Combat Aircraft (MMRCA) is on.

(c) and (d) The Request for Proposal (RFP) for procurement of MMRCA included a full section on Transfer of Technology (ToT) requirements. The offer of M/s Dassault Aviation for ToT is compliant to the requirements specified in the RFP.

Defence purchases through e-platform

- 1417. SHRI AAYANUR MANJUNATHA: Will the Minister of DEFENCE be pleased to state:
- (a) whether Government has decided that defence purchases above 10 lakh rupees will be sourced only through e-platform to curb the possibility of corruption in defence deals; and
 - (b) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI ARUN JAITLEY): (a) and (b) Sir, Department of Expenditure, Ministry of Finance, Government of India has issued instructions which envisage the implementation of end-to-end e-Procurement in respect of all procurements with estimated value of ₹ 10 lakh or more by Ministries / Departments of the Central Government, their attached and subordinate offices.

Registration of ex-servicemen with Zila Sainik Board

1418. SHRI C.M. RAMESH: Will the Minister of DEFENCE be pleased to state:

- (a) whether Government has any mechanism to ensure that every Ex-service Men (ESM) is registered with Zila Sainik Board spread across the country;
- (b) if so, the details of the Ex-service Men (ESM) registered in each and every Zila Sainik Board; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI INDERJIT SINGH RAO): (a) Mechanism exists for registration of all Ex-Servicemen with Zila Sainik Boards. On retirement every ex-servicemen is required to register his name and other particulars with Zila Sainik Board as specified in individual's PPO/Discharge book. On registration with Zila Sainik Boards and after due verification, the individual is issued with ESM identity Card which facilitate him to claim welfare measures instituted by the Centre and State Government.

- (b) The details of ESM registered in each and every Zila Sainik Board are given in the Statement (See below).
 - (c) Does not arise in view of (b) above.